

Ref: APLCERC/28012019

Date: 28 01. 2019

To

The Secretary
Central Electricity Regulatory Commission
3<sup>rd</sup> and 4<sup>th</sup> Floor, Chanderlok Building
36 Janpath, New Delhi -110001

Subject: Comments on Draft CERC (Terms and Conditions of Tariff) Regulations, 2019

Dear Sir

With reference to the comments invited by the Hon'ble Commission on the above mentioned Draft Regulations, we hereby submit our comments on the same with a request to kindly take the same on record. We also request you to consider the comments submitted herewith as the comments from M/s Udupi Power Corporation Ltd. and Adani Transmission (India) Ltd.

Thanking You

For Adani Power Limited

**Authorized Signatory** 

Encl: As per above